Small scale industries in States

2773. PROF. M.M. AGARWAL: Will the Minister of SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES be pleased to state:

(a) the number of small scale industries units functioning in the State of Uttar Pradesh, Delhi, Rajasthan, Madhya Pradesh, Orissa at present;

(b) the present status of the above units with regard to sickness and unemployment in these States;

(c) the details of reasons therefor; and

(d) the steps being taken or proposed to be taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES (SHRIMATI VASUNDHARA RAJE): (a) The estimated number of registered small scale industrial units as on 31.3.2000 is given below:

S.N	Name of the State	Number of
0.		Registered SSI units
1.	Uttar Pradesh	37109
2.	Delhi Rajasthan	5
3.	Madhya	25336
4.	Pradesh Orissa	81550
5.		32306
		0

State-wise information on functioning SSI units is not maintained Centrally. (b) and (c) The status of SSI units with regard to sickness in these

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			(Rs. in crores)
S.No. Name of the State		Number of Sick	Amount
		SSI units	Oustanding
1.	Uttar Pradesh	17,320	414.09
2.	Delhi	3,789	280.90
3.	Rajasthan	12,835	108.69
4.	Madhya Pradesh	6,808	220.58
5.	Orissa	10,134	97.11

States as at the end of march, 1999 as per latest data available with Reserve bank of India (RBI) is as under.

As regards unemployment in these units, State-wise, the information is not maintained by RBI. The main reasons for sickness are inadequacy of credit, technological problems, marketing problems, infrastructurai constraints, faulty planning, managerial deficiences etc.

(d) The Government has taken various measures to facilitate timely identification and rehabilitation of potentially viable sick SSI units. These *inter alia* include institutional mechanism in the form of State Level Inter-Institutional Committee (SLIIC), Sub-committee of SUIC and Sick Units Rehabilitation Committee at the district level, special rehabilitation cells in Banks and State Financial Institutions to co-ordinate and facilitate rehabilitation of sick SSI units. The RBI has issued guidelines to the banks for rehabilitation of potentially viable sick SSI units and detect sickness at the incipient stage for taking remedial measures. The RBI has also advised the banks on the broad parameters for grant of relief and concessions like lower rate of interest on working Capital, working capital term loan and interest free Funded Interest Term Loan etc. for revival of potentially viable sick units. On 27th July 2000, the RBI has also announced a scheme *oi one* time settlement for the sick industrial units including SSI units.

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